



\$~Special Bench 13 to 27

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

- + W.P.(C) 15783/2022
- + W.P.(C) 17111/2022
- + W.P.(C) 6355/2023
- + W.P.(C) 7987/2023
- + W.P.(C) 9764/2023
- + W.P.(C) 17082/2022
- + W.P.(C) 17085/2022
- + W.P.(C) 17088/2022
- + W.P.(C) 17093/2022
- + W.P.(C) 17094/2022
- + W.P.(C) 17108/2022
- + W.P.(C) 17109/2022
- + W.P.(C) 17110/2022
- + W.P.(C) 17116/2022
- + W.P.(C) 12993/2023

Present: Mr Vikas Singh, Sr Advocate with Mr Shri Venkatesh, Mr Shryeshth R Sharma, Mr S Buttan, Mr Anant Singh and Mr Vedant Choudhary, Advocates.
Mr Aniket Prasoon, Mr Vinit Kumar and Md. Aman Sheikh, Advocates for petitioner.
Ms Harshita Agarwal, Ms Swet Sikha, and Ms Shreya, Advocates for petitioners.

Ms Nidhi Raman, CGSC and Ms Ridhi Kapoor, Advocate for UOI.

Mr Vinay Yadav, SPC Ms Kamna Behrani, Mr Ansh Kalra, Mr Divyanshu Sinha, Advocates for UOI.

Mr Shivam Tiwari, Ms Urmila Sharma, Ms Venni Kakkar and Ms Deepika Kalra, Advocates for UOI.

Mr Rajesh Gogna, CGSC, Mr Nishant Sharma, Advocate for UOI.

Ms Avshreya Pratap Singh Rudy, SPC for UOI with Ms Usha Jamnal and Ms Harshita Chaturvedi, Advocates.

Mr Harpreet Singh, SSC, Ms Suhani Mathur, Mr Jai Ahuja, and Mr Akshay Saxena, Advocates.

Mr Aditya Singla, SSC, Mr Siddharth Saxena and Mr Sahil Parashar, Advocate for CBIC.



Mr Arnav Kumar, CGSC for UOI with Mr Priyam Gandhi, Advocate.

Mr Vedansh Anand, Government Pleader for UOI.

Mr Ankit Raj, SPC for UOI/R-3 with Mr Ali Mohammed Khan and Mr Vikram Kumar, Advocates.

Mr Piyush Beriwal, Mr Nikhi Kumar Chaubey and Ms Jyotsna Vyas, Advocates for R-3.

Mr Satya Ranjan Swain, SPC for R-1.

Mr Akshay Amritanshu, SPC, Ms Drishiti Saraf and Ms Pragya Upadhyay, Advocates for UOI.

CORAM:

HON'BLE MR. JUSTICE VIBHU BAKHRU

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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28.03.2025

CM APPL. 62850/2024 in W.P.(C) 15783/2022;

CM APPL. 62844/2024 in W.P.(C) 7987/2023

1. For the reasons stated in the applications, the same are allowed.
2. The amended memo of the parties is taken on the record.
3. The applications are disposed of.

W.P.(C) 15783/2022 CM APPL. 49098/2022 CM APPL. 2466/2023

CM APPL. 27611/2023

W.P.(C) 17111/2022 CM APPL. 54330/2022 CM APPL. 26607/2023

W.P.(C) 6355/2023 CM APPL. 24969/2023

W.P.(C) 7987/2023

W.P.(C) 9764/2023 CM APPL. 37467/2023

W.P.(C) 17082/2022 CM APPL. 54165/2022 CM APPL. 26643/2023

W.P.(C) 17085/2022 CM APPL. 54218/2022 CM APPL. 26623/2023

W.P.(C) 17088/2022 CM APPL. 54224/2022 CM APPL. 26645/2023

W.P.(C) 17093/2022 CM APPL. 54240/2022 CM APPL. 26586/2023

W.P.(C) 17094/2022 CM APPL. 54243/2022 CM APPL. 26592/2023

W.P.(C) 17108/2022 CM APPL. 54319/2022 CM APPL. 26590/2023

W.P.(C) 17109/2022 CM APPL. 54324/2022 CM APPL. 26605/2023

W.P.(C) 17110/2022 CM APPL. 54327/2022 CM APPL. 26584/2023

W.P.(C) 17116/2022 CM APPL. 54338/2022 CM APPL. 26650/2023

W.P.(C) 12993/2023 CM APPL. 51236/2023



4. List for further proceedings on 25.04.2025.

VIBHU BAKHRU, J

SACHIN DATTA, J

MARCH 28, 2025

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